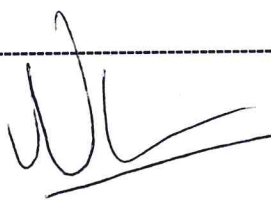
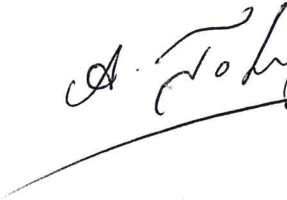


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	Hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAMAN SHABAKH +919962100188	RESPONDENT	
2.	JOHN PAUL 8446997931	Petitioner	

Counsel for petitioner is present. Counsel for respondent is present. For filing objections by the counsel for respondent, time extended finally till 07.09.2017.


MEMBER (J)


MEMBER (T)